NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 33/(MAH)/2017 MA No. 379/2017 & 479/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

National Gas Agencies

V/s.

Janata Chemicals Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Dhusni melle Advocate Buelds

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ORDER

MA 379/2017 & MA 479/2017 in CP No.33/I&BP/NCLT/MB/MAH/2017

For the IRP Counsel is not in a position to explain under what Section of law the relief would be sought, at her request, list this matter on 20.10.2017 to assist this Bench on next date of hearing.

List this matter on 20.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)